

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 26.07.2017

ORDER NO. 103 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 102/2017 for CESTAT Delhi** to the extent indicated below:-

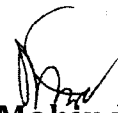
On 28.07.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following ROM applications after the regular Division Bench is over :

ST/ROM/50319/2017
E/ROM/50527, 50533, 50531/2017
E/ROM/50563/2017

On 28.07.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matters :

C/2954/2012-Cus (DB)
C/52005-52008/2014-Cus(DB)

By Order


(Mohinder Singh)
Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar